

GOVERNMENT OF INDIA  
MINISTRY OF NEW AND RENEWABLE ENERGY  
**LOK SABHA**  
**UNSTARRED QUESTION NO. 3473**  
ANSWERED ON 10.08.2023

**ROOFTOP SOLAR SCHEME**

3473. SHRI G.M. SIDDESHWAR  
SHRIMATI POONAM MAHAJAN

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- a) whether the Government has launched the rooftop solar scheme with central assistance;
- b) if so, the details of its provisions, targets, earmarked central assistance and achievements made so far, State-wise;
- c) whether common man can also take advantage of this scheme and the manner in which advantage could be taken and if so, the details thereof; and
- d) whether there is a provision to buy and sell the electricity generated under the said scheme and if so, the number of solar rooftops that have been installed, particularly in Karnataka and Maharashtra so far?

**ANSWER**

**THE MINISTER OF NEW & RENEWABLE ENERGY AND POWER**  
**(SHRI R.K. SINGH)**

(a) & (b) The Ministry of New & Renewable Energy (MNRE) is implementing Phase II of the Rooftop Solar Programme wherein Central Financial Assistance (CFA) is being provided for installation of Grid Connected Rooftop Solar systems in residential sector. The detailed CFA structure is placed as **Annexure-I**.

The scheme was launched in March, 2019 with a total financial outlay of Rs 11814 crores. The scheme also has provisions for incentives to DISCOMs for the additional capacity, over and above the installed base capacity in the operational area of the DISCOMs.

The present ongoing phase II of the rooftop solar programme is demand driven; and based on the proposals from implementing agencies (IAs)/DISCOMs, MNRE allocates the capacity to the IAs/DISCOMs for implementation of rooftop solar projects in residential sector. The Ministry has allocated 3.37 GW capacity to various implementing agencies of the States/UTs of which 2.207 GW has been installed in residential sector as on 31.07.2023. State-wise/UT-wise details of capacity allocated and achievements under the scheme are placed at **Annexure-II**.

(c) The Rooftop Solar Programme is specifically for the residential consumers. A consumer can avail the benefit of the scheme either through DISCOM tendered projects or through the National Portal ([www.solarrooftop.gov.in](http://www.solarrooftop.gov.in)). On the National Portal, the consumer has the choice to select any vendor and choose the brand and quality/efficiency of solar equipment. The DISCOMs role is limited to issuing of technical feasibility approval, installation of net-meter and inspect the system. After installation and inspection of the system, subsidy is released directly into the bank account of the consumer. Entire process starting from registration of application to the release of subsidy is tracked online at the portal.

(d) Surplus solar power units generated from the rooftop solar plant can be exported to the grid as per the metering provisions issued by respective SERCs/JERCs. The consumer can receive monetary benefits for the surplus exported power as per the prevailing regulations. As per the data reported by DISCOMs, the Grid connected Rooftop Solar installed Capacity in Karnataka and Maharashtra as on 31.07.2023 is 410.65 MW and 1667.11 MW respectively.

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**Annexure-I referred to in part (a) & (b) of the Lok Sabha Unstarred Question no. 3473 By Shri G.M. Siddeshwar: Shrimati Poonam Mahajan, to be answered on 10.08.2023 on “Rooftop Solar Scheme”**

The subsidy pattern under the Phase-II programme is given below: Individual residential consumers in General category States:

<b>Rooftop Solar Plant Capacity</b>	<b>Applicable Subsidy</b>
Up to 3 kW	Rs. 14,588/- per kW
Above 3 kW and up to 10 kW	Rs. 14,588/- per kW for first 3 kW and thereafter Rs. 7,294/- per kW
Above 10 kW	Rs. 94,822/- fixed

Resident Welfare Associations/Group Housing Societies: Rs. 7,294/- per kW for a maximum capacity of 500 kW.

Individual residential consumers in North Eastern States including Sikkim, Uttarakhand, Himachal Pradesh, UT of Jammu & Kashmir, Ladakh, Lakshadweep, and Andaman & Nicobar Islands (for applications w.e.f. 27.01.2023)

<b>Rooftop Solar Plant Capacity</b>	<b>Applicable Subsidy</b>
Up to 3 kW	Rs. 17,662/- per kW
Above 3 kW and up to 10 kW	Rs. 17,662/- per kW for first 3 kW and thereafter Rs. 8,831/- per kW
Above 10 kW	Rs. 1,14,803/- fixed

Resident Welfare Associations/Group Housing Societies: Rs. 8,831/- per kW for a maximum capacity of 500 kW

**Annexure-II referred to in part (a) &(b) of the Lok Sabha Unstarred Question No. 3473 By Shri G.M. Siddeshwar: Shrimati Poonam Mahajan, to be answered on 10.08.2023 on “Rooftop Solar Scheme”**

S.N.	State/UT	Total Net Allocation in Ph-II so far	Capacity installed under CFA under Phase-II (MW)	Capacity installed under New Simplified Procedure in National Portal (MW)
1	Andaman & Nicobar	1.00	0	0
2	Andhra Pradesh	8.00	3.35	0.11456
3	Arunachal Pradesh	0.00	0	0
4	Assam	3.75	0.419	0.02371
5	Bihar	25.00	4.187	0.13096
6	Chandigarh	21.39	24.777	0.005
7	Chhattisgarh	19.00	3.535	0.005
8	DNH&DD	0.00	0	0
9	Goa	20.00	0.1	0.05457
10	Gujarat	1,936.50	1,710.41	0.06
11	Haryana	55.85	33.852	1.70552
12	Himachal Pradesh	11.25	2.586	0
13	J&K	220.00	1.832	0
14	Jharkhand	28.38	0.416	0
15	Karnataka	33.00	0.171	0.66306
16	Kerala	360.90	133.541	18.03824
17	Ladakh	0.00	0	0
18	Lakshadweep	0.00	0	0
19	Madhya Pradesh	55.96	27.341	5.96294
20	Maharashtra	128.14	24.967	34.21177
21	Manipur	2.00	0.178	0
22	Meghalaya	10.00	0	0
23	Mizoram	1.19	0.353	0.002
24	Nagaland	3.80	0.002	0
25	NCT of Delhi	27.48	3.485	0.40083
26	Odisha	20.00	0.1955	0.06192
27	Puducherry	5.00	0.006	0.05412
28	Punjab	33.40	19.459	3.53934
29	Rajasthan	100.00	44.64	3.46779
30	Sikkim	2.00	0	0
31	Tamil Nadu	10.00	5.874	0.52158
32	Telangana	71.41	33.109	0
33	Tripura	1.00	0	0.00198
34	Uttarakhand	14.78	13.705	2.38925
35	Uttar Pradesh	120.63	24.56889	19.1227
36	West Bengal	20.00	0	0
		<b>3,370.82</b>	<b>2,117.06</b>	<b>90.53</b>